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title : India's stand on Doha round of talks in W.T.O.

SHRI BASU DEB ACHARIA (BANKURA): Madam Speaker, the next Doha Round meeting will start soon. It has come in the news that the Government of India will be hosting a meeting of the limited countries.

Madam, before the last Doha Round Ministerial meeting, there was a detailed discussion in this House; the views presented in the House were taken and we fought in the last Doha Round meeting which took place in Geneva.[\[H4\]](#)

As a result of this, there was a fiasco in the Doha Round Meeting and there was no agreement. There were two contentious issues -- one, reduction in subsidy on agriculture and the other, reduction in tariff in case of Non-Agricultural Market Access (NAMA).

Now, the USA and the European countries are mounting pressure on our country to agree to such conditions to reduce the subsidy on agriculture and also to reduce the tariff for Non Agricultural Market Access. When the discussion took place in the House, there was a unanimity on this issue, and we categorically said that the interests of millions and millions of farmers will not be sacrificed. Their interests will be protected. The Government should not compromise the interests of the farmers.

But now, we have come to know that when Mrs. Hillary Clinton came to our country, there was a discussion in regard to Doha Round Negotiation. The pressure is being built up on our country to agree to their conditions. We all know what happened about the transfer of ENR technology to India in the G-8 meeting. What had been decided in the meeting of the G-8 countries was that we would have to adhere to the Non-Proliferation Treaty. Similarly, in the End Use Monitoring Agreement, also we had agreed.

Last time, with the support of other countries like Brazil, China and South Africa, we resisted; we successfully fought; we did not agree to their conditions; and we did not bow down to their pressure.

Now, we have every apprehension and, therefore, I demand that this House should be taken into confidence; and before the adjournment of the House, the Commerce Minister should make a statement. There should be a discussion in the House on this issue. Without taking the House into confidence, the Government of India should not agree to any such conditions and the interests of millions and millions of farmers of our country should not be sacrificed. Their interests should be protected. We should not agree to any condition, which is not in the interest of the nation.

MADAM SPEAKER: Thank you. Now, Shri Vishwa Mohan Kumar.

...(Interruptions)

श्री शरद यादव (मधेपुरा): माननीय अध्यक्ष महोदया, माननीय सदस्य ने जो बात कही है इस संबंध में सरकार को वक्तव्य देना चाहिए। मैं माननीय सदस्य की भावनाओं के साथ स्वयं को संबद्ध करता हूँ।